NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.60/(MAH)/2009 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2016

NAME OF THE PARTIES: M/s. TAGR Dredging and Marine Engg. Pvt. Ltd.

V/s. Mr. Budhpal Singh Bhati

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME	DESIGNATION	SIGNATURE
1- Dr. Deept' Muhash	Advante for	Dephiliesh
Muhash	-rup-no-112	
2 - Adv - Abbas	Advocate for	Poulh
Mandrinala.	Advocate for . Petitioners.	, ,

ORDER

C.P. No. 60/397-398/CLB/MAH/2009

1. By the Order of the Bench matter is adjourned.

2. Listed for hearing on 10.01.2017 for on one and in the Court

Dated: 10.11.2016

sd/-Shri M.K. Shrawat

Member (Judicial)